through the State Governments. In order to provide assistance at the District, Sub-Division and other levels, certain clerical staff was sanctioned from 1-8-1979 on a specified pattern of 1 UDC, 1 LDC and 1 Class IV official at the District level and the 1 UDC or 1 LDC at Sub-Division Tensu .... levels. These posts were Covernme Municipal created by the State Governments as part of their departmental hierarchy but expenditure on these posts is met by the Central Government, Appointments to these posts were made by the State Governments either by adjusting officials already in position or by fresh recruitment. Details of appointments made are not available. Since the work connected with the enumeration was to be completed within a specific period, these posts were areated temporarily and cases to exist from 31-5-81. The absorption of such employees on retrenchment has to be considered by the State Government.

(c) No directives have been issued by the Central Government.

## Setting up of Cold Rolling Mill Com. plex at Orissa

\*44. SHRIMATI JAYANTI PATNA. IK: Will the Minister of INDUSTRY be pleased to state:

(a) whether his Ministry has received an application from the Industrial Promotion and Investment Corporation of Orissa Ltd. for setting up of a Cold-Rolling mill Complex at Orissa;

 (b) whether the above application is under consideration of Government;

(c) if so, the expected time of issue of the letter of intent for opening the Cold-Rolling Mill Complex there; and

(d) the details about the progress made so far?

THE MINISTER OF INDUSTRY AND LABOUR (SHRI NARAYAN DATT TIWARI): (a) Yes, Sir. The application was received on 13-10-1980. (b) to (d). After careful consideration of the application, a prima-facie rejection letter was issued to the applicant on 30-12-1980 on the ground that adequate capacity had already been licensed in the proposed line of manufacture and there was no scope for creation of more capacity in this field. The application was finally rejected by the Department of Steel on 23-2-1981.

## Foreign Nationals Problem in Assam

## \*46. SHRI GHULAM RASOOL KOCHACK:

## SHRI ATAL BIHARI VAJPAYEE:

Will the Minister of HOME AFFA-IRS be pleased to state:

(a) whether Assam agitators had forwarded modified draft to the Centre on its latest proposal to solve the foreign nationals problem;

(b) whether during the month of October, 1981 many rounds of talks were held between the Union Government and the agitators;

(c) if so, the latest position of Assam problem;

(d) whether any final decision has. been arrived at;

(e) whether any White Paper on the Assam dispute  $i_s$  being circulated; and

(f) if so, by what time?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (d). The latest proposals of AASU/AAGSP on the foreign nationals problem in Assam were discussed with representatives of AASU/AAGSP during talks held at the official level from October 29 to Nevember 3, 1981, which ended inconclusively. The agitation leaders were invited for further talks to be held at Delhi on November 19, 1981. It was also suggested to them that if the date did not suit them another date could be fixed. However, in the meantime, they announced resumption of agitation,

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